



2025:DHC:7441-DB



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 13919/2024

SGT AJAY KUMAR YADAV

.....Petitioner

Through: Mr. Nikhil Palli and Ms. Niyati Razdan, Advs.

versus

UNION OF INDIA & ANR.

.....Respondents

Through: Mr. Neeraj, SPC with Mr. Vedansh Anand, GP, Mr. Sanjay Pal GP, Mr. Soumyadip Chakraborty, Adv.

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR

HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER (ORAL)

27.08.2025

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C. HARI SHANKAR, J.

1. Learned Counsel for the petitioner seeks leave to withdraw this writ petition.

2. The petition is accordingly dismissed as withdrawn.

C. HARI SHANKAR, J

OM PRAKASH SHUKLA, J

AUGUST 27, 2025/AR